

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

No. HC.VII-37/2013/11427/A

From :- Smti. Jayashree Bora,
Jt. Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri Sanjeev Kumar Sharma
Special Judge, C.B.I. & NIA
Assam, Guwahati.

Dated Guwahati the 3rd December, 2024.

Sub: **Extension of Earned leave.**

Ref:- Your letter No. SPL/CBI/01-2023/459, dated 28.11.2024.

Sir,

With reference to the above, I am directed to inform you that you have been granted extension of **earned leave w.e.f. 01.12.2024 to 06.12.2024, along with Head quarter leave permission** from the **morning of 01.12.2024 to the morning of 07.12.2024.**

The Special Judge, CBI, Addl. CBI Court No. 1, and in his absence, the Special Judge, CBI, Addl. CBI Court No. 2, and in his absence, the Special Judge, CBI, Addl. CBI Court No. 3 will be in charge of your Court and Office during your absence.

Yours faithfully,


JT. REGISTRAR (VIGILANCE)

Memo No.HC.VII-37/2013/11428-11432/A,

dated 03.12.2024

Copy forwarded for information to:

1. The Principal Accountant General (A&E), Assam, Beltola, Guwahati-29, for information. (Copy of the application in prescribed format is enclosed herewith)
2. The Special Judge, CBI, Addl. CBI Court No. 1, Chandmari, Guwahati.
3. The Special Judge, CBI, Addl. CBI Court No. 2, Chandmari, Guwahati.
4. The Special Judge, CBI, Addl. CBI Court No. 2, Chandmari, Guwahati.
5. The Project Manager, Gauhati High Court.


JT. REGISTRAR (VIGILANCE)